

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 18.02.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

After the rising of 10.30 AM Bench of Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 15/2022 & IA No. 31,32 & 33/2022	Kolla Koteswara Rao V Jagadees Kumar Morri RP (Leesa Lifescience P Ltd & Anr	Kolla Koteswara Rao (Party-in-Person)	
2.	Comp App (AT)(CH) No. 60/2021 & IA No. 694/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors V Simpson & Company Ltd WITH	H. Karthik Seshadri C. Suraj	AR. Ramanathan Caveator for Respondent
3.	Comp App (AT)(CH) No. 62/2021 & IA No. 716/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors V Simpson & Company Ltd	H. Karthik Seshadri C. Suraj	AR. Ramanathan Caveator for Respondent
4.	Comp App (AT)(CH)(Ins) No. 16/2022 & IA No. 34 & 35/2022	The Kerala State Electricity Board Ltd V Shri. Kumar Rajan RP & 2 Ors	K.R. Harin S. Satish	
5.	Comp App (AT)(CH) No. 63/2021 & IA No. 730 & 731/2021	Mrs. Mahalakshmi V S. Padmanabhan & 6 Ors	Ramalingam & Associates	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp. App (AT)(CH)(Ins) No. 240/2021	Harish Gupta V SRK Food Products P Ltd & 8 Ors	Yashovir Singh Rahul Chaudhary Rohit Chaudhary	VVSN Raju R1 & R8 R4, R6 & R7 Served on 22/10/2021 R3 & R5 Served on 23/12/2021 R2-Returned
7.	Comp App. (AT)(CH)(Ins) No.243/2021	Metal'S and Metal Electric P Ltd V GOMS Electricals P Ltd	E.K. Kumaresan	Ramana Kumar Harish Kumar
8.	TA No. 294/2021 in Comp App (AT) (CH) No.07/2021	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & 13others WITH	S. Abhishek Iyer Anrurudh Wadhwa Lakshya Kampani	Manish K Choudhary R1 Y. Surya Narayana – R2 to R5 R6, R10 & R13 served on 24/2/21 R11 & R12 served on 26/2/21 R7, R8 & R14 Addressee left R9 returned no intimation
9.	Comp. App (AT) (CH)No.11/2021	Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11others	Y. Suryanarayana	Manish K Choudhary -R1 Anirudh Wadhwa-R12 R4, R6 & R11 Addressee left R2, R3, R9 & R10 served on 9/4/21 R5, R7 & R8 served on 12/4/21

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(CH) No.35/2021 & IA No. 464/2021	Anuragha Poultries & Breeders P Ltd & 7 Ors V Mrs. Padmavathi & 4 Ors	A.K. Mylsamy & Associates	V. Srinivasan R1 R2, R3&R4 Notice Served on 09/10/2021 R5 Notice Served on 11/10/2021

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For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

CELL : 99402 25692

2.Court Officer - PH No. : 044-2888 0450

CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)